

submitted Gandhar gas based turbine combined cycle power plant and combined cycle power plant at Pipavav (Saurashtra) schemes to the Planning Commission for investment approval, if so, the details thereof;

(b) if so, whether the Planning Commission has approved the schemes, if not, the reasons therefor; and

(c) the time by which the schemes will be approved?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) No, Sir.

(b) and (c). Do not arise.

Ban on Creation of New Posts in Defence Services

6392. SHRI MORESHWAR SAVE: Will the PRIME MINISTER be pleased to state:

(a) whether the ban on creation of new posts in the Defence services is still in existence;

(b) whether a large number of proposals are pending for clearance with the Government due to this ban, if so, the details thereof;

(c) whether a large number of training Institutes of Defence, especially INS Shivaji, Lonavla, are also suffering due to this ban; and

(d) if so, the corrective steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). The Ministry of Finance has issued guidelines for the proc-

essing of cases for the creation of new posts. Certain proposals for the creation of new posts in the Defence services are awaiting Ministry of Finance's clearance, in accordance with these guidelines.

(c) and (d). To ensure against any adverse effect on training the existing deficiencies in the manpower of Defence training establishments, including INS Shivaji Lonavla, are being made good by appropriating staff from other establishments.

Progress of Enquiry Into H.D.W. Submarine Deal

6893. PROF. VIJAY KUMAR MALHOTRA:
SHRI YADVENDRA DATT:
SHRI PRAKASH KOKO
BRAHMBHATT:

Will the PRIME MINISTER be pleased to state:

(a) the latest progress made to find out the names and the amount of the commission paid in the H.D.W. submarine deal; and

(b) the time by which the outcome of the enquiry is likely to be known?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). The Central Bureau of Investigation have registered a Regular Case in the matter on 5-3-1990 and investigations are in progress. The time-frame within which these investigations can be completed cannot be predicted at present.

Funds For Adult Education to Karnataka

6894. SHRI G.S. BASAVARAJ : Will the PRIME MINISTER be pleased to state:

(a) the amount released to Karnataka for adult education since 1985, year-wise;

in terms of policy targets?

(b) the amount actually spent by the Government of Karnataka on adult education, year-wise; and

(c) the results achieved, year-wise and

SHRI MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). The details have been furnished in the statement given below.

STATEMENT

(a) and (b). Name of the State: Karnataka

(Amount in lakhs)

		Grant amount spent									
		Grants released during									
		1986-87	1987-88	1988-89	1989-90	1985-86	1986-87	1987-88	1988-89	1989-90	
1	2	3	4	5	6	7	8	9	10		
203.12	217.63	274.55	406.38	301.91	181.38	254.25	248.42	323.40			

(c) Total number of persons enrolled in Adult Education Programme since 1985-86 including voluntary Agencies against the target fixed are given below:—

(Figures in Lakhs)

Sl. No.	Year	Target fixed	Enrolment	No. of people made literate
		Karnataka	Karnataka (absolute figures)	
1	2	3	4	5
1.	1985-86	3.84	399191	385582
2.	1986-87	3.84	430082	287606
3.	1987-88	3.84	315505	209446
4.	1988-89	3.25	299670	Report awaited
5.	1989-90 (Provisional)	5.49	324750	—do—